

Item No.11

CP 125/2001 &
MA 1028/2001 &
MA 1192/2001 IN
OA 53/1999
MA 1610/2001

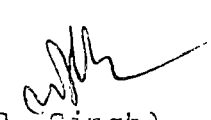
29.11.2001

Present: Ms. Harvinder Oberai, learned proxy counsel for
Shri S.K. Gupta, learned counsel for the
applicant

Shri A.K. Bhardwaj, learned counsel for the
respondents

Both learned counsel submits that Civil Writ
Petition filed by the respondents is pending before the
Hon'ble Delhi High Court in this matter, which is stated
to be adjourned to 10.1.2002.

2. Noting the above submissions, let the CP be
placed in the sine die list with liberty to either ~~side~~
of the parties to revive the same as and when the Hon'ble
High Court pronounces its order.


(M.P. Singh)
Member(A)


(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

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